

**Cotton Spinning Mill in Punjab**

1501. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to set up a cotton spinning mill in Punjab;

(b) if so, the location thereof;

(c) whether there is a proposal to set up a co-operative cotton spinning mill too; and

(d) if so, the details thereof?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b). A statement (statement No. 1) showing cotton spinning mills in Punjab which have been licensed or approved for the grant of a licence under the Industries (Development and Regulation) Act, 1951, is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 33.]

(c) and (d). A statement (statement No. 2) showing cooperative cotton spinning mills approved for the grant of a licence under the Industries (Development and Regulation) Act, 1951, is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 33.]

**Tea Exports to U.S.A.**

1502. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1694 on the 16th April, 1958 and state the quantity and value of tea exported to the U.S.A. in the last five years (year-wise)?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 34.]

**Second Five Year Plan for Andhra Pradesh**

1503. **Shri Rami Reddy:** Will the Minister of Planning be pleased to state:

(a) the total amount proposed to be spent in Andhra Pradesh on the major industries in private sector during the Second Plan period; and

(b) how does it compare with the amounts proposed to be spent in other States?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). The Planning Commission has not worked out the State-wise break-up of the estimated investment likely to be made in major industries in the private sector during the Second Plan period. Such estimates are hardly possible because the intentions of private entrepreneurs so far ahead as five years can only be very imperfectly known. Even to the extent that they can be gauged from the applications for licences under the Industries (Development and Regulation) Act, estimates based on them are unreliable because complete and correct information is often not furnished regarding the investment likely to be made and in a number of cases the projects for one reason or another are not proceeded with.

**Pilgrims to Pakistan**

1504. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state:

(a) the number of pilgrims from India who attended the religious fairs in Pakistan during the current year so far; and

(b) the facilities provided for the Indian pilgrims by the Government of Pakistan?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). The information is being collected and will be placed on the Table of the House, as soon as it is available.